

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/1929/2026 BLAPL/820/2026	SURYAKANTA SAHOO VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	PURI TOWN /668 /2025 S.D.J.M.,PURI(Puri) GR/0001560/2025
2	D-BLAPL/1934/2026 BLAPL/821/2026	GAJINDRA @ BHAJINDRA RANA VS STATE OF ODISHA	TRILOCHAN NANDA VS	DEOGAON /55 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000006/2025
3	D-BLAPL/2342/2026 BLAPL/822/2026	NARAN @ NARAYAN BARIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /731 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002398/2025
4	D-BLAPL/1964/2026 BLAPL/823/2026	PIYUSH YARDA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000001/2026
5	D-BLAPL/2359/2026 BLAPL/824/2026	DAMARA @ KALIA @ SANJAY KUMAR MALIK @ SANJAY MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI MODEL /316 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000696/2025
6	D-BLAPL/2034/2026 BLAPL/825/2026	AMAN DIGAL VS STATE OF ODISHA	PRABHAKAR SABAT VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000002/2026
7	D-BLAPL/2361/2026 BLAPL/826/2026	BAPU @ BAPUN @ SUBRAT MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /388 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000505/2025
8	D-BLAPL/2069/2026 BLAPL/827/2026	SAMARPITA CHOUDHURY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	BIDANASI /306 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000945/2024
9	D-BLAPL/2104/2026 BLAPL/828/2026	KUNDAN MUKHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /380 /2025 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000162/2025
10	D-BLAPL/2368/2026 BLAPL/829/2026	MANABINDRA BEHERA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BHANJPUR /188 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) CT/0000724/2025
11	D-BLAPL/2374/2026 BLAPL/830/2026	PANKAJ BANSKAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /135 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000013/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/2158/2026 BLAPL/831/2026	JITENDRIYA BANCHHOR @ DHANA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BHEDEN /80 /2025 A.D.J.,BARGARH(Bargarh) CT/0000158/2023
13	D-BLAPL/2198/2026 BLAPL/832/2026	KHAGA @ KHAGAPATI RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINDHIKELA PS /218 /2025 A.D.J.,KANTABANJI(Balangir) SC/0000119/2025
14	D-BLAPL/2387/2026 BLAPL/833/2026	AJAYA MALLIK VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BADAGADA /49 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000117/2024
15	D-BLAPL/2390/2026 BLAPL/834/2026	SUBASH MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /414 /2025 A.D.J,PATNAGARH(Balangir) Spl/0000031/2025
16	D-BLAPL/2415/2026 BLAPL/835/2026	SAJANILATA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000002/2026
17	D-BLAPL/2241/2026 BLAPL/836/2026	BHIMA KISSAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	REAMAL /349 /2025 J.M.F.C,REAMAL(Debagarh) CT/0000638/2025
18	D-BLAPL/2319/2026 BLAPL/837/2026	PRAMOD MUNDA @ RAGHU VS STATE OF ODISHA	ASWINI KUMAR DASH VS	THELKOLOI PS /295 /2025 PRESIDING OFFICER,OPID COURT,SAM ST/0000344/2025
19	D-BLAPL/2417/2026 BLAPL/838/2026	SERIKA RAITA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj 2(A)CC/0000032/2025
20	D-BLAPL/2379/2026 BLAPL/839/2026	KAMLESH KUMAR MAURYA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000155/2025
21	D-BLAPL/2386/2026 BLAPL/840/2026	ASWINI JENA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	NIKIRAI /222 /2024 A.D.J.,KENDRAPARA(Kendrapara) ST/0000004/2025
22	D-BLAPL/2418/2026 BLAPL/841/2026	SANJAY SAHOO VS STATE OF ODISHA	SASMITA NANDA VS	ANGUL SADAR PS /363 /2025 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000514/2025
23	D-BLAPL/2389/2026	BHAGABANA BARIK	SURYAKANTA DWIBEDI	PATNAGARH /414 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/842/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000031/2025
24	D-BLAPL/243/2026 BLAPL/843/2026	ASHIK KHADIA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BANDOMUNDA /94 /2022 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000103/2022
25	D-BLAPL/1246/2026 BLAPL/844/2026	PINTU @ PRIYA RANJAN NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	K.NUAGOAN /177 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000654/2025
26	D-BLAPL/2396/2026 BLAPL/845/2026	BHARAT PRUSTY @ DHANUA VS STATE OF ODISHA	MAMATA BISWAL VS	SALIPUR /331 /2023 A.D.J.,SALIPUR(Cuttack) ST/0000024/2024
27	D-BLAPL/2420/2026 BLAPL/846/2026	SUMIT KUMAR NANDA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
28	D-BLAPL/1446/2026 BLAPL/847/2026	CHHOTA @ AJAYA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	TANGI (KHURDA) /442 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000439/2024
29	D-BLAPL/2433/2026 BLAPL/848/2026	SUJAN BISWAS VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MOTU /98 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000059/2025
30	D-BLAPL/1522/2026 BLAPL/849/2026	KARTIKA NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KARLAPAT /33 /2025 J.M.F.C, THUAMUL-RAMPUR(Kalahandi) CT/0000206/2025
31	D-BLAPL/1691/2026 BLAPL/850/2026	GUREKHA NAIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	TARBHA /235 /2025 CIVIL JUDGE (J.D.)-CUM-J.M.F.C.,TARA GR/0000214/2025
32	D-BLAPL/2202/2026 BLAPL/851/2026	OMKAR SUNA @ BHALA @ OM @ BHOLA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SINDHIKELA PS /290 /2023 A.D.J.,KANTABANJI(Balangir) SC/0000018/2024
33	D-BLAPL/2224/2026 BLAPL/852/2026	ABHISHEK RAI VS STATE OF ODISHA	SANJUKTA MUNDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000144/2025
34	D-BLAPL/2308/2026 BLAPL/853/2026	INDRAJIT PADHI VS	GHANASHYAM DASH VS	// SPECIAL JUDGE,JAJPUR(Jajapur)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/2426/2026 BLAPL/854/2026	STATE OF ODISHA RAJKISHOR BADI VS STATE OF ODISHA	BYOMOKESH SAHOO VS	Spl/0000001/2026 BURLA /464 /2025 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000666/2025
36	D-BLAPL/2441/2026 BLAPL/855/2026	MILAN NAYAK @ LIPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPECIAL CRIME UNIT /10 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000471/2024
37	D-BLAPL/2450/2026 BLAPL/856/2026	SOUMYARANJAN DAS VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack)
38	D-BLAPL/2454/2026 BLAPL/857/2026	DEEPA PATRA @ SANU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	2(A)CC/0000085/2025 BHADRESWAR /206 /2025 Civil Judge Jr. Division-cum-JMFC Court at GR/0000531/2025
39	D-BLAPL/40840/2025 BLAPL/858/2026	ANIRUDHA NAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JARAPADA /4 /2025 SPECIAL JUDGE(VIGILANCE),ANGUL(A CT/0000615/2025
40	D-BLAPL/2179/2026 BLAPL/859/2026	PAPU MALLIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /356 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000741/2025
41	D-BLAPL/614/2026 BLAPL/860/2026	BULU @ SANDEEP KUMAR SINGH @ SANDIP VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAJARAJNAGAR /139 /2019 DISTRICT AND SESSIONS JUDGE,JHARS CT/0000069/2019
42	D-BLAPL/2337/2026 BLAPL/861/2026	JAYANTA KUMAR SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHUNTA /81 /2025 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000242/2025
43	D-BLAPL/2473/2026 BLAPL/862/2026	PREMALAL NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 SPECIAL JUDGE, TITLAGARH(Balangir)
44	D-BLAPL/2606/2026 BLAPL/863/2026	BABU @ SUBHAM @ KANHEI SAHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	2(A)CC/0000001/2026 SORO /1118 /2025 J.M.F.C.,SORO(Baleshwar) CT/0002100/2025
45	D-BLAPL/2457/2026 BLAPL/864/2026	KRUSHNA CHANDRA BEHERA @ MALINGA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /342 /2025 A.D.J.,KODALA(Ganjam) ST/0000121/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/729/2026 BLAPL/865/2026	S.K. RAMZAN @ SK. RAMZAN@ DANGI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHARMASALA /731 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002398/2025
47	D-BLAPL/2467/2026 BLAPL/866/2026	MD. NAZIR @ BATIN VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /592 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0001175/2025
48	D-BLAPL/980/2026 BLAPL/867/2026	SUBHAM KUMBHAR VS STATE OF ODISHA	AMIT BISWAL VS	BOLANGIR TOWN /774 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0002130/2025
49	D-BLAPL/2480/2026 BLAPL/868/2026	ASTU MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MAIDALPUR /120 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001658/2025
50	D-BLAPL/2437/2026 BLAPL/869/2026	ABHISHEK KUMAR DAS @ CHATTE VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /1114 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0003825/2025
51	D-BLAPL/2483/2026 BLAPL/870/2026	ANUPAM CHAND VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /2 /2026 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000002/2026
52	D-BLAPL/2470/2026 BLAPL/871/2026	SK. MANTAZ @ SK. MAMTAZ VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SPL.TASK FORCE /14 /2020 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000133/2020
53	D-BLAPL/2363/2026 BLAPL/872/2026	SAHUL SK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BHUBANESWAR G.R.P.S. /206 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000678/2025
54	D-BLAPL/2490/2026 BLAPL/873/2026	DORA @ RAMAKANTA SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /498 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000646/2025
55	D-BLAPL/2401/2026 BLAPL/874/2026	PINTU @ PRADYUMNA KUMAR NANDA VS STATE OF ODISHA	AKASH BHUYAN VS	ANGUL TOWN /43 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000102/2026
56	D-BLAPL/1088/2026 BLAPL/875/2026	BANAMALI BINDHANI VS STATE OF ODISHA	SABANA KHATUN VS	REMUNA /201 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000355/2025
57	D-BLAPL/2494/2026	MD. HUNAR @ MOHAMMED HUNAR	DEVASHIS PANDA	KUTRA /313 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/876/2026	VS STATE OF ODISHA	VS	J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0001254/2025
58	D-BLAPL/2569/2026 BLAPL/877/2026	BANAMALI BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	//0 SPECIAL JUDGE, PURI(Puri) Spl/0000184/2025
59	D-BLAPL/2503/2026 BLAPL/878/2026	NABA @ PADMANABHA CHAND VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /110 /2025 A.D.J.,PADAMPUR(Bargarh) CT/0000121/2025
60	D-BLAPL/2506/2026 BLAPL/879/2026	MANORANJAN JENA VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	ABHAYACHANDPUR /51 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000044/2025
61	D-BLAPL/1706/2026 BLAPL/880/2026	SANTOSH @ SANTU BEHERA VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	JODA /276 /2022 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000405/2022
62	D-BLAPL/2552/2026 BLAPL/881/2026	DUSASANA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SUBALAYA /27 /2023 A.D.J.,SONEPUR(Sonepur) SC/0000061/2023
63	D-BLAPL/108/2026 BLAPL/882/2026	CHHUAPUA @ AJAYA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKI /564 /2025 J.M.F.C.,AUL(Kendrapara) GR/0000889/2025
64	D-BLAPL/2558/2026 BLAPL/883/2026	MANORANJAN DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALIAPAL /382 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0001200/2025
65	D-BLAPL/2559/2026 BLAPL/884/2026	PAPU @ RASHMI RANJAN BEHERA @ ROUT VS STATE OF ODISHA	GYANA RANJAN DHAL VS	AIR FIELD P.S. /354 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000940/2025
66	D-CMP/2574/2026 CMP/168/2026	VYSYARAJU BALAKRISHNA RAJU VS B.BISHNU PRASAD SUBUDHI	SUNKURU SUDHAKAR RAO VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) CS/0000068/2022
67	D-CMP/54480/2025 CMP/169/2026	SOHANLAL JOSHI VS PRADEEP KUMAR SENAPATI	ARUN KUMAR MISHRA 2 VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha) CS/0000450/2011
68	D-CMP/2327/2026 CMP/170/2026	KAILASH CHANDRA SAHOO VS	BIDYADHAR MANSING VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CMP/2946/2026 CMP/171/2026	RADHASHYAM SAHOO AKSHAYA KUMAR SAHOO VS LAXMIDHAR RANA	MAMATA MISHRA VS	Fao/0000168/2024 // DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) Fao/0000020/2025
70	D-CMP/3028/2026 CMP/172/2026	NABIN PRADHAN VS GOPAL KRUSHNA GARG	LAXMINARAYAN PATEL VS	// CIVIL JUDGE (SD),PADAMPUR(Bargarh) CS/0000103/2018
71	D-CMP/3144/2026 CMP/173/2026	ANITA PADHIARI VS LAXMILATA PADHIARI	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) IA/0000001/2018
72	D-CMP/3062/2026 CMP/174/2026	RAMA PATTNAIK VS RAJAN LAL SRIVASTAV	BISWAJIT NAYAK VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000238/2019
73	D-CMP/3150/2026 CMP/175/2026	PURNIMA SINGH VS PRADIP KUMAR SINGH	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000990/2025
74	D-CMP/3067/2026 CMP/176/2026	PAWAL KANDULNA VS STATE OF ORISSA	BISWAJIT NAYAK VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000022/2024
75	D-CONTC/48520/2025 CONTC/550/2026	BABITA SAHOO VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// () //
76	D-CONTC/1273/2026 CONTC/551/2026	HRUDAYA CHANDRA PRADHAN VS DEORANJAN KUMAR SINGH I.A.S, KHORDHA	ADV. VS	// () //
77	D-CONTC/1662/2026 CONTC/552/2026	SANJUKTA DAS VS USHARANI SAHOO, ADDL. CHIEF SEC. TO GOVT. HEALTH AND FAMILY WELFARE DEPT., ODISHA	ADV. VS	// () //
78	D-CONTC/1663/2026 CONTC/553/2026	TANUJA KUMARI RAY @ TANUJA ROUSTRAY VS BISWANATH POTHAL, SUB DIVISIONAL ENGINEER, TPCODL, PURI	ASHUTOSH MOHANTA VS	// () //
79	D-CONTC/1749/2026 CONTC/554/2026	GAGAN BIHARI PRADHAN VS ANU GARG, IAS	ADV. VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/1779/2026 CONTC/555/2026	RAMESH PALIA VS ANU GARG, IAS	ADV. VS	// 0 //
81	D-CONTC/2111/2026 CONTC/556/2026	SUVENDU NAIK VS SUBHA SHARMA, IAS, ADDITIONAL CHIEF SECRETARY AND DEVELOPMENT COMMISSIONER WATER RESOURCES DEPTT.	ADV VS	// 0 //
82	D-CONTC/2116/2026 CONTC/557/2026	SUDHANSU KUMAR SAHU VS ER. SAUMAYA RANUAN SWIVEDI, SUPERINTENDING ENGINEER	ADV. VS	// 0 //
83	D-CONTC/2134/2026 CONTC/558/2026	MAMATA MOHAPATRA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
84	D-CONTC/2150/2026 CONTC/559/2026	JAMBESWAR NAIK VS HIMANSU BHUSAN PALEI, ORS, ADDL. TAHASILDAR, PURI	ADV. VS	// 0 //
85	D-CONTC/2368/2026 CONTC/560/2026	M.C. OF CHOUDWAR GIRLS HIGH SCHOOL VS DR.N.THIRUMALA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// 0 //
86	D-CONTC/2392/2026 CONTC/561/2026	SWARNALATA BHUYAN VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
87	D-CONTC/2393/2026 CONTC/562/2026	BIJAYA KUMAR DEBATA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
88	D-CONTC/2458/2026 CONTC/563/2026	KOLA VAMANA MURTY VS B.PARAMESWARAN, I.A.S	ADV. VS	// 0 //
89	D-CONTC/2562/2026 CONTC/564/2026	RAJALAKSHMI MOHAPATRA VS VISHAL DEV, ADDL. CHIEF SEC., GOVT. OF ODISHA	ADV. VS	// 0 //
90	D-CONTC/2612/2026 CONTC/565/2026	SANGRAM KESHARI MALLICK VS DR.PRADEEP KUMAR GURU, THE DIRECTOR, HEALTH SERVICES, GOVT. OF ODISHA	AMIYA KUMAR MISHRA VS	// 0 //
91	D-CONTC/2719/2026	SIMA MISHRA	ASHIM KISHOR PAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/566/2026	VS MRUTUNJAY TRIPATHY, TAHASILDAR	VS	0 //
92	D-CONTC/2149/2026 CONTC/567/2026	GIRISH CHANDRA TRIPATHY VS USHA PADHEE, I.A.S	PRASANTA KUMAR MISHRA VS	// 0 //
93	D-CONTC/2159/2026 CONTC/568/2026	J. PRAKASH CHANDRA SENAPATI VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
94	D-CONTC/3296/2026 CONTC/569/2026	SAI SATYA SWARUPAY VS SWORUP NANDAN BEHERA, TAHASILDAR, KUJANG	BHABANI SANKAR DAS, S.C PRADHAN VS	// 0 //
95	D-CONTC/2197/2026 CONTC/570/2026	DR. PRAFULLA KUMAR PANDA VS SWATI MISHRA, OAS, REGISTRAR UTKAL UNIVERSITY	ADV. VS	// 0 //
96	D-CONTC/2227/2026 CONTC/571/2026	BHAKTI S.H.G. GANESWARPUR, BALASORE VS SURYAWANSHI MAYUR VIKAS, IAS	ADV. VS	// 0 //
97	D-CONTC/2444/2026 CONTC/572/2026	BRAJABANDHU BEHERA VS AUROVINDO AGRAWAL, IAS	ADV. VS	// 0 //
98	D-CONTC/2451/2026 CONTC/573/2026	DILIP KUMAR BEHERA VS B.PARAMESWARAN, I.A.S	ADV. VS	// 0 //
99	D-CONTC/2453/2026 CONTC/574/2026	SULATA PANDA VS B.PARAMESWARAN, I.A.S	ADV. VS	// 0 //
100	D-CONTC/2486/2026 CONTC/575/2026	SHASHANKA SHEKHAR JENA VS BASANTA KUMAR NAYAK, D.E.O, BALASORE	ADV. VS	// 0 //
101	D-CONTC/2504/2026 CONTC/576/2026	DASARATHI JENA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
102	D-CONTC/2422/2026 CONTC/577/2026	CHAKRADHAR MISHRA VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/2509/2026 CONTC/578/2026	ANU GARG, I.A.S MANOJ KUMAR PALEI VS BHASKAR JYOTI SARMA, IAS	ADV. VS	// // ()
104	D-CONTC/2526/2026 CONTC/579/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, CHHOTIPARA VS THIRUMALA NAIK N., I.A.S	ADV. VS	// // ()
105	D-CONTC/3305/2026 CONTC/580/2026	ABINASH SAMANTA VS N.B.S. RAJPUT, IAS, CHIEF MANAGING DIRECTOR O.S.R.T.C	A.K.OTTA VS	// // ()
106	D-CONTC/2555/2026 CONTC/581/2026	PATITAPABAN BHUYAN VS THIRUMALA NAIK N., I.A.S	ADV. VS	// // ()
107	D-CONTC/2582/2026 CONTC/582/2026	MAMATA PATRO VS B.PARAMESWARAN, I.A.S	ADV. VS	// // ()
108	D-CONTC/2593/2026 CONTC/583/2026	BISIKESAN BAGH VS B.PARAMESWARAN, I.A.S	ADV. VS	// // ()
109	D-CONTC/2595/2026 CONTC/584/2026	PADMALAYA SOREN VS B.PARAMESWARAN, I.A.S	ADV. VS	// // ()
110	D-CONTC/2662/2026 CONTC/585/2026	SANKARSAN PATI VS DEORANJAN KUMAR SINGH, IAS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
111	D-CONTC/3186/2026 CONTC/586/2026	PRADIPTA KUMAR SWAIN VS ARAVIND AGRAWAL, I.A.S	SOMA PATNAIK VS	// // ()
112	D-CONTC/3191/2026 CONTC/587/2026	BANAMBAR BEHERA VS ARAVIND AGRAWAL, I.A.S	SOMA PATNAIK VS	// // ()
113	D-CONTC/2954/2026 CONTC/588/2026	N.RAMACHANDRA REDDY VS USHA PADHEE, IAS	ADV. VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/3192/2026 CONTC/589/2026	RAMAKRUSHANA SUAR VS JAYADRATHA ACHARYA, TAHASILDAR TIHIDI	ADV VS	// 0 //
115	D-CONTC/2950/2026 CONTC/590/2026	SUDHANSU KUMAR DAS VS S.N.GIRISH, IAS	ADV. VS	// 0 //
116	D-CONTC/3229/2026 CONTC/591/2026	BHASAN SEKHAR PATI VS PRATIK KUMAR ROUT, SUPERINTENDING ENGINEER, RWS AND S DIVISON, NABARANGPUR	ADV. VS	// 0 //
117	D-CONTC/3189/2026 CONTC/592/2026	SITARAM DEHERI VS ARAVIND AGRAWAL, IAS	SOMA PATNAIK VS	// 0 //
118	D-CONTC/50067/2025 CONTC/593/2026	GOURI SENAPATI VS N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	SURYAKANTA DASMOHAPATRA VS	// 0 //
119	D-CONTC/2616/2026 CONTC/594/2026	DHRUBA CHARAN HATI VS ARINDAM DAKUA, I.A.S	ADV. VS	// 0 //
120	D-CONTC/2639/2026 CONTC/595/2026	HRUSHIKESH DASH VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// 0 //
121	D-CONTC/2643/2026 CONTC/596/2026	JNANENDREE MISHRA VS PRADEEP NAG, D.E.O., BOLANGIR	ADV. VS	// 0 //
122	D-CONTC/2687/2026 CONTC/597/2026	PRANDEV DOCTOR PATRO VS YAMINI SARANGI, IAS	ANUPAM DASH VS	// 0 //
123	D-CONTC/2646/2026 CONTC/598/2026	GANESWAR DASH VS SUBHA SHARMA, I.A.S	ADV. VS	// 0 //
124	D-CONTC/2650/2026 CONTC/599/2026	SUMATI NAYAK VS BIRENDRA KORKORA, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
125	D-CONTC/2711/2026	BIJAYA KUMAR DAS	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/600/2026	VS BIRENDRA KORKARA, DIRECTOR OF SECONDARY EDUCATION ORISSA,BHUBANESWAR	VS	() //
126	D-CONTC/2712/2026 CONTC/601/2026	PRADEEP KUMAR KABI VS BIRENDRA KORKARA, DIRECTOR OF SECONDARY EDUCATION ORISSA,BHUBANESWAR	ADV. VS	// ()
127	D-CRLA/27637/2025 CRLA/109/2026	JAISINGH MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	THUAMUL RAMPUR /73 /2014 DISTRICT & SESSIONS JUDGE, BHAWA CT/000007/2015
128	D-CRLA/549/2026 CRLA/110/2026	SK.SAGBA@ROY@SK.SABGA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /6 /2020 3RD A.D.J., BHUBANESWAR(Khordha) TR/000047/2020
129	D-CRLMA/1513/2026 CRLMA/18/2026	GOBIND CHARAN KHETI VS STATE OF ODISHA	ADV. VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./000003/2025
130	D-CRLMA/1982/2026 CRLMA/19/2026	BIJU SWAIN@BIJAYA KUMAR SWAIN VS STATE OF ODISHA	ADV. VS	BANKI /405 /2025 ()
131	D-CRLMC/1043/2026 CRLMC/311/2026	SUSHANT BHUYAN VS STATE OF ODISHA	RUCHI RAJGARHIA VS	ASKA /416 /2021 J.M.F.C.,ASKA(Ganjam) GR/0000769/2021
132	D-CRLMC/2452/2026 CRLMC/312/2026	JABESH DIGAL VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR TOWN /59 /2015 2ND A.D.J., BALANGIR(Balangir) Spl/0000009/2015
133	D-CRLMC/2515/2026 CRLMC/313/2026	BULU DIGAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /8 /2017 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000012/2017
134	D-CRLMC/2553/2026 CRLMC/314/2026	NIRANJAN SAHU@RANU SAHU VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /192 /2008 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001111/2008
135	D-CRLMC/2493/2026 CRLMC/315/2026	BINOD BIHARI BHOI VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	/ /0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) ICC/0000055/2025
136	D-CRLMC/2527/2026 CRLMC/316/2026	KUMARESH BARIK VS	SATYABAN SAHOO VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/2566/2026 CRLMC/317/2026	SHASHADHAR PANDA SANJAY KUMAR DEHURY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ICC/0000130/2024 KUNDHEIGOLA /218 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000006/2025
138	D-CRLMP/2227/2026 CRLMP/126/2026	HARIHARA LENKA VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	//0 () //
139	D-CRLMP/2285/2026 CRLMP/127/2026	BIREN KUMAR JENA VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	//0 () //
140	D-CRLMP/2218/2026 CRLMP/128/2026	SARBESWAR DAS VS THE STATE OF ODISHA	BISWAJIT PARIDA VS	//0 () //
141	D-CRLMP/2284/2026 CRLMP/129/2026	LIPSARANI NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	KAKATAPUR /361 /2025 () //
142	D-CRLMP/1457/2026 CRLMP/130/2026	CHITTA RANJAN RAY MOHAPATRA VS STATE OF ODISHA	NITYABRATA BEHURIA VS	CHANDAKA P.S. /121 /2023 () //
143	D-CRLMP/2543/2026 CRLMP/131/2026	S.PRASAD RAO VS STATE OF ODISHA	BARUNADITYA MOHAPATRA VS	//0 () //
144	D-CRLMP/2484/2026 CRLMP/132/2026	SARASWATI PANI VS STATE OF ORISSA	DEBASIS SAHOO VS	//0 () //
145	D-CRLMP/2078/2026 CRLMP/133/2026	PUSPA SAHANI VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	//0 () //
146	D-CRLMP/2283/2026 CRLMP/134/2026	SANTANOO SATYABRATA CHOUDHURY VS STATE OF ODISHA	SANJAY KUMAR MOHANTY 2 VS	//0 () //
147	D-CRLMP/1845/2026 CRLMP/135/2026	PURNA CHANDRA SAHOO VS STATE OF ODISHA	BINAYAK MOHAPATRA VS	//0 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/1993/2026 CRLMP/136/2026	SOUDAMINI NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	//0 () //
149	D-CRLMP/1487/2026 CRLMP/137/2026	SURESH KUMAR BEHERA VS PILURANI BEHERA	RABI NARAYAN PANDA VS	//0 JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000037/2024
150	D-CRLREV/2251/2026 CRLREV/83/2026	JYOTI PRAKASH BISWAL VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	SAHADEV KHUNTA /229 /2025 DISTRICT & SESSIONS JUDGE,BALASO ST/0000238/2025
151	D-CRLREV/2403/2026 CRLREV/84/2026	BARUN KUMAR JENA VS STATE OF ODISHA(VIG.)	SIDDHANT SARANGI VS	CUTTACK VIGILANCE /26 /2024 SPECIAL JUDGE(VIGILANCE),DHENKA TR/0000002/2025
152	D-CRLREV/37982/2025 CRLREV/85/2026	KAMINI SWAIN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	//0 J.M.F.C.,SAMBALPUR(Sambalpur) ICC/0000009/2024
153	D-CRLREV/704/2026 CRLREV/86/2026	MANASWINI JENA VS BINAYAK MOHAPATRA	DIPTI RANJAN MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /47 /2024 3RD A.D.J., CUTTACK(Cuttack) CRA/0000006/2025
154	D-CRLREV/2330/2026 CRLREV/87/2026	TULASIRAM JAGAT VS STATE OF ODISHA	RAMDAS ACHARY VS	SINAPALI /71 /2021 J.M.F.C.,SINAPALI(Nuapada) CT/0000071/2021
155	D-CRLREV/2486/2026 CRLREV/88/2026	SOURAV KUMAR SAHOO VS STATE OF ODISHA	ABHAY KHANDELWAL VS	CHAULIAGANJA /240 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) CMC/0000146/2025
156	D-CRLREV/2333/2026 CRLREV/89/2026	HRUDAYA KUMAR DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /215 /2022 J.M.F.C.,TELKOI(Kendujhar) GR/0000210/2022
157	D-CRLREV/1903/2026 CRLREV/90/2026	LIPSARANI BEHERA VS DEBASISH BEHERA	JYOTIKANT MAHAPATRA VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000079/2025
158	D-FAO/2325/2026 FAO/38/2026	UPENDRA BANCHHAR VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000041/2025
159	D-FAO/2938/2026	D. LAXMIAMMA	PRADEEP KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/39/2026	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000103/2025
160	D-FAO/2939/2026 FAO/40/2026	MINATI PRADHAN VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000044/2025
161	D-FAO/1666/2026 FAO/41/2026	MANAGER, T.P.HUB, NATIONAL INSURANCE CO. LTD.,CUTTACK VS MANGARAJ BEHERA	ADAM ALI KHAN VS	// COMNOR FOR EMPLOYEES COMPENSATION EC/0000004/2024
162	D-FAO/48087/2025 FAO/42/2026	PURNA MIRDHA VS GAYATRI PROJECTS LTD.	PRASANNA KUMAR MISHRA VS	// COMMISSIONER.FOR WORKMENS COMPENSATION EC/0000019/2021
163	D-LAA/3024/2026 LAA/5/2026	LAEBAN NAIK VS LAND ACQUISITION OFFICER, KALAHANDI COLLECTORATE,KALAHANDI	DHANANJAYA MUND VS	// L.A.R. and R. AUTHORITY,BERHAMPURO LAR/0000032/2025
164	D-MACA/2681/2026 MACA/101/2026	CHANDRAMANI BEHERA VS RAKESH KUMAR NEHRA	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000132/2021
165	D-MACA/3372/2026 MACA/102/2026	SUBASH CHANDRA SAHOO VS BRANCH MANAGER ,BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., SUNDARGARH	PRATAP CHANDRA CHHINCHANI VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000117/2018
166	D-MACA/2377/2026 MACA/103/2026	B.M., ORIENTAL INSURANCE CO. LTD., JAGATSINGHPUR VS PRANATI ROUT	PRASANTA KUMAR MAHALI VS	// 4TH M.A.C.T., KAMAKHYANAGAR(Dhenkanal) Mac/0000007/2021
167	D-MACA/2275/2026 MACA/104/2026	BHANJAN KUMAR SAHOO VS MINAKETAN RAY	DEBASISH PATNAIK VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000074/2023
168	D-MATA/3236/2026 MATA/30/2026	UPENDRA NARAYAN SAHU VS SUNITA SAHU	SIDDHESWAR BAUG VS	// JUDGE FAMILY COURT,BHUBANESHWAR CP/0000597/2018
169	D-MATA/3065/2026 MATA/31/2026	RAKESH RANJAN SAHOO VS LOPAMUDRA SAHOO	AMITABH MAHAPATRA VS	// JUDGE FAMILY COURT-II,BHUBANESHWAR CP/0000326/2021
170	D-MATA/987/2026 MATA/32/2026	BHANUMATI MACHHUA VS	TRILOCAN PANIGRAHI VS	// JUDGE FAMILY COURT,PURI(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-MATA/3260/2026 MATA/33/2026	SRINIBAS SAHOO DIBYAKANTA GIRI@PUKULU VS PINKYLATA GIRI@JHUNU	RAMANATH ACHARYA VS	CP/0000373/2022 // JUDGE FAMILY COURT, KEONJHAR(Keo)
172	D-MSA/1420/2026 MSA/7/2026	HOMEBASE ESTATE PVT. LTD.,BHUBANESWAR VS THE SECRETARY, ODISHA REAL ESTATE TRIBUNAL,BHUBANESWAR	BISHNU PRASAD SARANGI VS	CP/0000115/2019 // ODISHA REAL ESTATE APPELLATE TR
173	D-MSA/54026/2025 MSA/8/2026	PRAFULLA KUMAR ROUT VS CAPTAIN JAYADEV PATTNAIK	SANATAN DAS VS	OREAT/0000131/2023 // ODISHA REAL ESTATE APPELLATE TR
174	D-RPFAM/52467/2025 RPFAM/35/2026	SISIR KUMAR JENA VS SUBHADRA JENA	SUKANTA KUMAR NAYAK VS	IA/0000100/2024 // JUDGE, FAMILY COURT,JAJPUR(Jajapur)
175	D-RSA/2276/2026 RSA/49/2026	UPENDRA SAHOO VS RABINDRA NATH PRADHAN	AJIT CHANDRA MOHAPATRA VS	Crp/0000246/2023 // A.D.J.,SALIPUR(Cuttack)
176	D-RSA/2488/2026 RSA/50/2026	SARAT KUMAR ROUSTRAY VS MINA@MINATI ROUSTRAY	ARUN KUMAR MISHRA 2 VS	RFA/0000027/2023 // 3RD ADDL. DISTRICT JUDGE,PURI(Puri)
177	D-RSA/47540/2025 RSA/51/2026	SRINIVAS BEHERA VS UTTAM CHANDRA BEHERA	MONOMOY BASU VS	RFA/0000028/2018 // A.D.J.,BARIPADA(Mayurbhanj)
178	D-RVWPET/46492/2025 RVWPET/13/2026	SANJEEV KUMAR SWANSI VS STATE OF ODISHA	ADV. VS	RFA/0000055/2018 // ()
179	D-RVWPET/48303/2025 RVWPET/14/2026	SARASWATI HANSDAH VS STATE OF ODISHA	ADV. VS	// // ()
180	D-RVWPET/41830/2025 RVWPET/15/2026	SURJEET PARIDA VS CHINMAYEE RAUL	RAJIB LOCHAN PATTNAIK VS	// // ()
181	D-TRP(C)/3054/2026 TRP(C)/17/2026	JAMUNARANI NAYAK VS MANOJ KUMAR NAYAK	MANASH RANJAN NAYAK VS	// // JUDGE FAMILY COURT,CUTTACK(Cutta)
				CMA/0000060/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WA/712/2026 WA/155/2026	PRASANNA KUMAR DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
183	D-WA/2085/2026 WA/156/2026	PRANITA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
184	D-WA/2155/2026 WA/157/2026	STATE OF ODISHA VS SRABANEE MISHRA	SASWAT DAS,A.G.A VS	// 0 //
185	D-WA/2127/2026 WA/158/2026	STATE OF ODISHA VS SANJAY NAYAK	MANASH RANJAN MOHANTY,A.G.A VS	// 0 //
186	D-WA/978/2026 WA/159/2026	STATE OF ODISHA VS SRIHARI CHHATRIA	SACHIDANANDA NAYAK,A.S.C VS	// 0 //
187	D-WP(C)/2106/2026 WP(C)/2755/2026	KAMAL LOCHAN SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
188	D-WP(C)/2481/2026 WP(C)/2756/2026	TAPAN KUMAR SAMAL VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
189	D-WP(C)/51637/2025 WP(C)/2757/2026	RANJIT RATH VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
190	D-WP(C)/2457/2026 WP(C)/2758/2026	SAROJ KUMAR SAHOO VS TAHASILDAR, OLANADA, HINDOL ROAD	BRAJA MOHAN SARANGI VS	// 0 //
191	D-WP(C)/2482/2026 WP(C)/2759/2026	SUBASINI MIRDHA VS STATE OF ODISHA	RAMESH KUMAR AGARWAL VS	// 0 //
192	D-WP(C)/55194/2025 WP(C)/2760/2026	GEETANJALI MOHANTY VS STATE OF ODISHA	SHREYANSH RAJGURU VS	// 0 //
193	D-WP(C)/2621/2026	SANTOSH KUMAR MOHAPATRA	NIRANJAN NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2761/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/2499/2026 WP(C)/2762/2026	PRANATI BEJA@ BARIK VS SANDEP KUMAR BARIK	NIRANJAN PRASAD PATRA VS	// 0 //
195	D-WP(C)/2477/2026 WP(C)/2763/2026	M/S BHARAT HEAVY ELECTRICALS LIMITED, NEW DELHI VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
196	D-WP(C)/2313/2026 WP(C)/2764/2026	TAPAN CHANDRA NAIK VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
197	D-WP(C)/1920/2026 WP(C)/2765/2026	SUBHADARSHINI ENTERPRISES, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
198	D-WP(C)/2480/2026 WP(C)/2766/2026	PRADIPTA KUMAR SAMANTARAY VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
199	D-WP(C)/2376/2026 WP(C)/2767/2026	BALAKRUSHNA BISOYE VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
200	D-WP(C)/2430/2026 WP(C)/2768/2026	D SARASWATI REDDY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
201	D-WP(C)/1875/2026 WP(C)/2769/2026	SUSAMA MALLIK VS STATE OF ODISHA	BIJAYA LAXMI SAHOO VS	// 0 //
202	D-WP(C)/2441/2026 WP(C)/2770/2026	GIRIDHARI MAHANTA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
203	D-WP(C)/2465/2026 WP(C)/2771/2026	TUSARAKANTA RAUL VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
204	D-WP(C)/55337/2025 WP(C)/2772/2026	BISHNU CHARAN PRADHAN VS	NIRANJAN PANDA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/1133/2026 WP(C)/2773/2026	STATE OF ODISHA NARAYAN PRADHAN VS	KAPILA CHARAN NAYAK VS	// // 0
206	D-WP(C)/2995/2026 WP(C)/2774/2026	STATE OF ODISHA SMITA CHOUDHURY VS	ANUP UDAYA SENAPATI VS	// // 0
207	D-WP(C)/2114/2026 WP(C)/2775/2026	OFFICER IN CHARGE, TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED, KHURDA M/S.YUKON ENTERPRISES PVT LTD.,ROURKELA VS	MADHAB LAL AGARWAL VS	// // 0
208	D-WP(C)/2623/2026 WP(C)/2776/2026	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA-1 DIVISION, UDHAB CHARAN MOHANTA VS	NIRANJAN NAYAK VS	// // 0
209	D-WP(C)/3198/2026 WP(C)/2777/2026	STATE OF ODISHA JAYAN RAJ MADHI VS	SAPAN KUMAR PAL VS	// // 0
210	D-WP(C)/2626/2026 WP(C)/2778/2026	STATE OF ODISHA PURNA CHANDRA PRUSTY VS	NIRANJAN NAYAK VS	// // 0
211	D-WP(C)/2124/2026 WP(C)/2779/2026	STATE OF ODISHA MEENA RANI NAYAK VS	SATYAJIT MUKHERJEE VS	// // 0
212	D-WP(C)/2688/2026 WP(C)/2780/2026	THE COLLECTOR AND DIST.MAGISTRATE, KEONJHAR MADHUSUDAN CHAND VS	BRAJA KISHOR PANDA VS	// // 0
213	D-WP(C)/2583/2026 WP(C)/2781/2026	STATE OF ODISHA BHIMSEN BEHERA VS	SUKANTA KUMAR NAYAK VS	// // 0
214	D-WP(C)/2789/2026 WP(C)/2782/2026	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0
215	D-WP(C)/2690/2026 WP(C)/2783/2026	STATE OF ODISHA RAMACHANDRA NAIK VS	BRAJA KISHOR PANDA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/1708/2026 WP(C)/2784/2026	BINOD MELEKA VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
217	D-WP(C)/3145/2026 WP(C)/2785/2026	GOBARDHAN TRIPATHY VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
218	D-WP(C)/2074/2026 WP(C)/2786/2026	PITAMBAR SAHU VS THE TAHASILDAR, BARGARH	DWARIKA PRASAD MOHANTY VS	// 0 //
219	D-WP(C)/2567/2026 WP(C)/2787/2026	SHASANKA SEKHAR SAHU VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
220	D-WP(C)/3241/2026 WP(C)/2788/2026	SAMSAD BEGUM VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
221	D-WP(C)/2791/2026 WP(C)/2789/2026	PADMABATI BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
222	D-WP(C)/2209/2026 WP(C)/2790/2026	PADMA BEWA VS COLLECTOR, NAYAGARH	RAGHUNATH DASMOHAPATRA VS	// 0 //
223	D-WP(C)/2076/2026 WP(C)/2791/2026	ADITYA NARAYAN MOHANTY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
224	D-WP(C)/2792/2026 WP(C)/2792/2026	SURENDRA KUMAR MALLICK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
225	D-WP(C)/2579/2026 WP(C)/2793/2026	BHANUMATI DEVI BEHERA VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
226	D-WP(C)/3367/2026 WP(C)/2794/2026	RINA RANI DAS VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
227	D-WP(C)/2468/2026	JYOTI PRAKASH SWAIN	BIVUDATTA CHALAN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2795/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/2532/2026 WP(C)/2796/2026	SURENDRA KUMAR BIHARI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
229	D-WP(C)/2797/2026 WP(C)/2797/2026	RAJANI SAHU VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
230	D-WP(C)/2559/2026 WP(C)/2798/2026	NAMITA BEHERA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //
231	D-WP(C)/1292/2026 WP(C)/2799/2026	BAIKUNTHA NATH SAMANTARY VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
232	D-WP(C)/2210/2026 WP(C)/2800/2026	SAURAV PRASAD SWAIN VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
233	D-WP(C)/2560/2026 WP(C)/2801/2026	M/S UTKAL INTERNATIONAL VS HINDUSTAN PETROLEUM CORPORATION LTD, (HPCL)	DILLIP KUMAR RAY VS	// 0 //
234	D-WP(C)/2144/2026 WP(C)/2802/2026	ISWAR CHANDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
235	D-WP(C)/2786/2026 WP(C)/2803/2026	DHANESWAR SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
236	D-WP(C)/2394/2026 WP(C)/2804/2026	KAMALESH KUMAR MOHANTY VS EXECUTIVE ENGINEER , TITILAGARH DIVISION, BOLANGIR, TPCODL	SAROJ RANJAN SUBUDHI VS	// 0 //
237	D-WP(C)/2801/2026 WP(C)/2805/2026	JHADESWAR PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
238	D-WP(C)/3039/2026 WP(C)/2806/2026	MAHAMMED SIRAJ @ MOHAMMED SIRAJ VS	SURYAKANTA DWIBEDI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/2410/2026 WP(C)/2807/2026	STATE OF ODISHA BRAMHANANDA NAYAK VS JHLI SWAIN	BIJAYA KUMAR NAYAK (3) VS	// // 0 //
240	D-WP(C)/2217/2026 WP(C)/2808/2026	BABAJI CHARAN MOHAPATRA VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
241	D-WP(C)/3154/2026 WP(C)/2809/2026	NATABAR BARICK VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
242	D-WP(C)/2063/2026 WP(C)/2810/2026	PRANATI SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
243	D-WP(C)/3170/2026 WP(C)/2811/2026	BINOD BIHARI MOHAPATRA VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
244	D-WP(C)/2515/2026 WP(C)/2812/2026	BANAMBAR SAHOO VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
245	D-WP(C)/3238/2026 WP(C)/2813/2026	MANAGING COMMITTEE, DOBALAPAL HIGH SCHOOL, DOBALAPAL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
246	D-WP(C)/2065/2026 WP(C)/2814/2026	DR.PANKAJINI ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
247	D-WP(C)/2068/2026 WP(C)/2815/2026	CHINMAYEE BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
248	D-WP(C)/3320/2026 WP(C)/2816/2026	Dr. SUBRAT KUMAR SATAPATHY VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
249	D-WP(C)/3184/2026 WP(C)/2817/2026	M/S.HIMMAT SELF HELP GROUP, BHADRAK VS STATE OF ODISHA	ASHIM KISHOR PAL VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/3366/2026 WP(C)/2818/2026	M/S. SUVAM POWER, KHORDA VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), BHUBANESWAR	ITISHREE TRIPATHY VS	// 0 //
251	D-WP(C)/3143/2026 WP(C)/2819/2026	GANGADHAR SETHI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
252	D-WP(C)/3298/2026 WP(C)/2820/2026	M/S AASTIK INFRA PROJECT PVT. LTD., BHUBANESWAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	SUNIL MISHRA VS	// 0 //
253	D-WP(C)/2078/2026 WP(C)/2821/2026	MOHANI SUTAR VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
254	D-WP(C)/3003/2026 WP(C)/2822/2026	KSHETRA BASI MAHANTA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
255	D-WP(C)/3340/2026 WP(C)/2823/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
256	D-WP(C)/2082/2026 WP(C)/2824/2026	MATI GOUDA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
257	D-WP(C)/3211/2026 WP(C)/2825/2026	LIFE INSURANCE CORPORATION OF INDIA, GANJAM VS RASMITA KUMARI MOHANTY	NIGAMANANDA DAS VS	// 0 //
258	D-WP(C)/1110/2026 WP(C)/2826/2026	G SWATI RAO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
259	D-WP(C)/2084/2026 WP(C)/2827/2026	PUSPALATA PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
260	D-WP(C)/2062/2026 WP(C)/2828/2026	PRATAP CHANDRA SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
261	D-WP(C)/54756/2025	SADHU CHARAN KHATUA	PRAFULLA KUMAR MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2829/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/3036/2026 WP(C)/2830/2026	RABINDRANATH BEHERA VS TATA POWER DISTRIBUTION CENTRAL ODISHA LIMITED(TPCODL) ,BBSR	AVIJIT PATNAIK VS	// 0 //
263	D-WP(C)/55274/2025 WP(C)/2831/2026	M/S.KAR AND KAR AND KAR CONSTRUCTION PVT LTD.WEST BENGAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
264	D-WP(C)/2805/2026 WP(C)/2832/2026	BENUDHAR NATH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
265	D-WP(C)/2183/2026 WP(C)/2833/2026	MILU BEHERA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
266	D-WP(C)/2601/2026 WP(C)/2834/2026	SUSHREE SANGITA DAS VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
267	D-WP(C)/2855/2026 WP(C)/2835/2026	MANAGING COMMITTEE, TAMBAHARA HIGH SCHOOL, KEONJHAR VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
268	D-WP(C)/2527/2026 WP(C)/2836/2026	M/S. A.R. ENTERPRISER, CHANDRADEIPUR, CUTTACK VS SUPERINTENDENT, CUTTACK II CIRCLE, CUTTACK DIVISION I	BIBHUTI BHUSAN PANDA VS	// 0 //
269	D-WP(C)/2602/2026 WP(C)/2837/2026	RAKESH SANDHA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
270	D-WP(C)/3364/2026 WP(C)/2838/2026	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
271	D-WP(C)/3182/2026 WP(C)/2839/2026	BADRI NARAYAN MISHRA VS REGISTRAR, CIVIL COURTS, KHURDA	PRASANTA KUMAR NANDA VS	// 0 //
272	D-WP(C)/2868/2026 WP(C)/2840/2026	PURUSOTTAM PRADHAN VS	BANSHIDHAR SATAPATHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/2730/2026 WP(C)/2841/2026	STATE OF ODISHA P. CHANDRAYA VS	SOMA PATNAIK VS	// // 0
274	D-WP(C)/3378/2026 WP(C)/2842/2026	STATE OF ODISHA JAGANNATH PATSANI VS	SUJATA JENA VS	// // 0
275	D-WP(C)/2804/2026 WP(C)/2843/2026	THE COLLECTOR, CUTTACK BIPIN BIHARI MAHAPATRA VS	KESHAB CHANDRA KAR VS	// // 0
276	D-WP(C)/3276/2026 WP(C)/2844/2026	STATE OF ODISHA DHIRA SAHOO VS	PRAYAS MOHANTY VS	// // 0
277	D-WP(C)/2603/2026 WP(C)/2845/2026	STATE OF ODISHA DCB BANK LIMITED, MUMBAI VS	RAMACHANDRA PANIGRAHY VS	// // 0
278	D-WP(C)/3271/2026 WP(C)/2846/2026	CHIEF JUDICIAL MAGISTRATE, BERHAMPUR, GANJAM HIMANSU BHUSAN PRUSTY VS	TUSHAR KANTA NAYAK VS	// // 0
279	D-WP(C)/2715/2026 WP(C)/2847/2026	STATE OF ODISHA SURENDRA BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // 0
280	D-WP(C)/3323/2026 WP(C)/2848/2026	STATE OF ODISHA PRASANT KUMAR TRIPATHY VS	PRASANTA KUMAR NANDA VS	// // 0
281	D-WP(C)/3278/2026 WP(C)/2849/2026	STATE OF ODISHA BIJAYA KETAN KHUNTIA VS	TUSHAR KANTA NAYAK VS	// // 0
282	D-WP(C)/2714/2026 WP(C)/2850/2026	STATE OF ODISHA BIBEKANANDA DAS VS	BIKRAM PRATAP DAS VS	// // 0
283	D-WP(C)/3326/2026 WP(C)/2851/2026	STATE OF ODISHA BIDULATA SETHI @ BIDYUTLATA VS	PRASANTA KUMAR NANDA VS	// // 0
		ODISHA HYDROPOER CORPORATION LTD.,MALKANGIRI		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/2974/2026 WP(C)/2852/2026	M/S.JAYCEE HOUSING PRIVATE LTD., CUTTACK VS DY. COMMISSIONER (LEGAL), BHUBANESWAR MUNICIPAL CORPORATION	AVIJIT PAL VS	// 0 //
285	D-WP(C)/3280/2026 WP(C)/2853/2026	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
286	D-WP(C)/2726/2026 WP(C)/2854/2026	RITA DAS VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
287	D-WP(C)/2934/2026 WP(C)/2855/2026	SONAL DASH VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
288	D-WP(C)/2994/2026 WP(C)/2856/2026	M/S.HANUMAN ENTERPRISES, GANDHIPADIA, KHORDHA VS UNION OF INDIA	SATYAJIT MOHAPATRA (2) VS	// 0 //
289	D-WP(C)/3071/2026 WP(C)/2857/2026	SREI EQUIPMENT FINANCE LIMITED, TALCHER VS CHHAYA KANTA ROUT	DEBI PRASAD DASH VS	// 0 //
290	D-WP(C)/3258/2026 WP(C)/2858/2026	DHANANJAYA BARAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
291	D-WP(C)/3282/2026 WP(C)/2859/2026	SUSANTA KUMAR PANI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
292	D-WP(C)/3147/2026 WP(C)/2860/2026	RANJIT KUMAR MOHANTY VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
293	D-WP(C)/3262/2026 WP(C)/2861/2026	BASANTA KUMAR JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
294	D-WP(C)/2598/2026 WP(C)/2862/2026	DCB BANK LIMITED, MUMBAI VS CHIEF JUDICIAL MAGISTRATE, BERHAMPUR, GANJAM	RAMACHANDRA PANIGRAHY VS	// 0 //
295	D-WP(C)/2716/2026	SARBESWAR MOHANTY	JAJATI KESHARI KHUNTIA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2863/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/3307/2026 WP(C)/2864/2026	JYOTSNA MISHRA VS THE EXECUTIVE ENGINEER, PED, TPCODL,PURI	ASHOK KUMAR MOHAPATRA VS	// 0 //
297	D-WP(C)/45223/2025 WP(C)/2865/2026	TRIBENI SUNANI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
298	D-WP(C)/2908/2026 WP(C)/2866/2026	SUBRAT KUMAR ROUT VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
299	D-WP(C)/2657/2026 WP(C)/2867/2026	LINGARAJ PADHAN VS NATIONAL COUNCIL OF TEACHER EDUCATION, NEW DELHI	SOURAV DAS VS	// 0 //
300	D-WP(C)/3453/2026 WP(C)/2868/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //
301	D-WP(C)/2671/2026 WP(C)/2869/2026	PRAVAT KUMAR PADHY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
302	D-WP(C)/2924/2026 WP(C)/2870/2026	GARGI DASH VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
303	D-WP(C)/2678/2026 WP(C)/2871/2026	JHARANA DASH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
304	D-WP(C)/2925/2026 WP(C)/2872/2026	ADITYA DASH VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
305	D-WP(C)/2926/2026 WP(C)/2873/2026	GARGI DASH VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
306	D-WP(C)/49196/2025 WP(C)/2874/2026	M/S. S.J.DEVELOPERS AND HOUSING PVT.LTD.,BBSR VS	RAMDAS ACHARY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/3068/2026 WP(C)/2875/2026	SECY, ODISHA REAL ESTATE REGULATORY AUTHORITY, SATYANAGAR,BBSR RAGHUNATH JEW THAKUR, JAJPUR VS STATE OF ODISHA	ANUPAM RATH VS	// // 0 //
308	D-WP(C)/3505/2026 WP(C)/2876/2026	SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
309	D-WP(C)/2927/2026 WP(C)/2877/2026	ADITYA DASH VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
310	D-WP(C)/3107/2026 WP(C)/2878/2026	PREMANANDA SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
311	D-WP(C)/1318/2026 WP(C)/2879/2026	SAKUNTALA PATTANAİK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
312	D-WP(C)/3266/2026 WP(C)/2880/2026	DIPADYOTTAK PATTANAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
313	D-WP(C)/1811/2026 WP(C)/2881/2026	RAJIB KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
314	D-WP(C)/1323/2026 WP(C)/2882/2026	SNIGDHARANI SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
315	D-WP(C)/3215/2026 WP(C)/2883/2026	GOBINDA CHANDRA SWAIN VS TAHASILDAR, MAHAKALAPADA	DURGA PRASAD JENA VS	// 0 //
316	D-WP(C)/2113/2026 WP(C)/2884/2026	MITHI SOLANKI VS STATE OF ODISHA	BHUBANANANDA LENKA VS	// 0 //
317	D-WP(C)/3444/2026 WP(C)/2885/2026	UMESHCHANDRA SAHU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/2556/2026 WP(C)/2886/2026	M/S ORISSA COMMERCIALS VS HINDUSTAN PETROLEUM CORPORATION LTD, (HPCL)	DILLIP KUMAR RAY VS	// 0 //
319	D-WP(C)/2718/2026 WP(C)/2887/2026	BIBEKANANDA BEHERA VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	PRAVAT KUMAR NAYAK VS	// 0 //
320	D-WP(C)/2929/2026 WP(C)/2888/2026	GARGI DASH VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
321	D-WP(C)/2725/2026 WP(C)/2889/2026	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	SURYANSHI SRIVASTAVA VS	// 0 //
322	D-WP(C)/3293/2026 WP(C)/2890/2026	SIKHARPUR SERVICE COOPERATIVE SOCIETY LTD, NAYAGARH VS REGISTRAR CO-OPERATIVE SOCIETIES, BHUBANESWAR	BAIDHAR SAHOO VS	// 0 //
323	D-WP(C)/2930/2026 WP(C)/2891/2026	ADITYA DASH VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
324	D-WP(C)/2713/2026 WP(C)/2892/2026	JALEN SURIN VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //
325	D-WP(C)/3447/2026 WP(C)/2893/2026	BANSHARI BEHERA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
326	D-WP(C)/2931/2026 WP(C)/2894/2026	ANNAPURNA DASH VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
327	D-WP(C)/3291/2026 WP(C)/2895/2026	ANADI CHARAN JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
328	D-WP(C)/3451/2026 WP(C)/2896/2026	SURESH KUMAR SAHU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
329	D-WP(C)/3336/2026	ASHIS PUROHIT @ ASHIS KUMAR PUROHIT	DHIRENDRA KUMAR MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2897/2026	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/2932/2026 WP(C)/2898/2026	AMARENDRA DASH VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// () //
331	D-WP(C)/2735/2026 WP(C)/2899/2026	SWAPNAPRAVA BISWAL VS THE VICE CHAIRMAN, BHUBANESWAR DEVELOPMENT AUTHORITY,BHUBANESWAR	RABI NARAYAN MOHANTY VS	// () //
332	D-WP(C)/3385/2026 WP(C)/2900/2026	RANJIT MAHAPATRA VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA	DIGANTA DAS VS	// () //
333	D-WP(C)/2922/2026 WP(C)/2901/2026	ADITYA DASH VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// () //
334	D-WP(C)/3168/2026 WP(C)/2902/2026	PRATAP KISHORE MOHANTY VS STATE OF ODISHA	ARNAV BEHERA VS	// () //
335	D-WP(C)/3157/2026 WP(C)/2903/2026	RANJIT KUMAR MOHANTY VS STATE OF ODISHA	ANUPAM DASH VS	// () //
336	D-WP(C)/2672/2026 WP(C)/2904/2026	SHYAM SUNDAR DALAI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //
337	D-ABLAPL/2220/2026 ABLAPL/1000/2026	SUKUTA @ DEEPAK PRADHAN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	CHANDABALI /15 /2026 () //
338	D-ABLAPL/2406/2026 ABLAPL/1001/2026	ASHIS MOHANTY @ ASHIS KUMAR MOHANTY VS STATE OF ODISHA	AVIJIT PATNAIK VS	BARANGA /39 /2026 () //
339	D-ABLAPL/2410/2026 ABLAPL/1002/2026	ANDA @ CHIKUN DAS VS STATE OF ODISHA	SASMITA NANDA VS	ANGUL SADAR PS /794 /2025 () //
340	D-ABLAPL/1441/2026 ABLAPL/1003/2026	PURNA CHANDRA BISWAL VS	GAGAN BIHARI SINGH VS	NAYAPALLI P.S. /672 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/2413/2026 ABLAPL/1004/2026	STATE OF ODISHA JITU @ JITENDRA @ GOPAL CHARAN BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	// CUTTACK SADAR /458 /2019 ()
342	D-ABLAPL/2414/2026 ABLAPL/1005/2026	STATE OF ODISHA RAJESH KUMAR PRADHAN @ RAJU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// NALCO /124 /2013 ()
343	D-ABLAPL/1571/2026 ABLAPL/1006/2026	STATE OF ODISHA MADHUSUDAN MAHAPATRA VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR JENA VS	// BHUBANESWAR VIGILANCE /25 /2014 ()
344	D-ABLAPL/1844/2026 ABLAPL/1007/2026	STATE OF ODISHA(VIG.) CHAMPABATI MAJHI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// BANKI /14 /2026 ()
345	D-ABLAPL/2164/2026 ABLAPL/1008/2026	STATE OF ODISHA BISWAJIT BADAJENA @ CHINTU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /22 /2026 ()
346	D-ABLAPL/2186/2026 ABLAPL/1009/2026	STATE OF ODISHA AJAYA DIGAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// PHIRINGIA /105 /2025 ()
347	D-ABLAPL/2187/2026 ABLAPL/1010/2026	STATE OF ODISHA BIKASH PADHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// BARGARH /373 /2025 ()
348	D-ABLAPL/2189/2026 ABLAPL/1011/2026	STATE OF ODISHA PABITRA HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// BORIGUMMA /6 /2026 ()
349	D-ABLAPL/39938/2025 ABLAPL/1012/2026	STATE OF ODISHA KAILASH NAYAK VS STATE OF ODISHA	KIRTAN BADHEI VS	// GAISILET /57 /2022 ()
350	D-ABLAPL/2199/2026 ABLAPL/1013/2026	STATE OF ODISHA AMALENDU JENA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// ERASAMA /15 /2026 ()
351	D-ABLAPL/2362/2026 ABLAPL/1014/2026	STATE OF ODISHA DIPU SETHI @ ASHIS SETHI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// CHANDAPUR /100 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/2221/2026 ABLAPL/1015/2026	BINI ROUT VS STATE OF ODISHA	SK. ZAFARULLA VS	BALANGA /269 /2025 () //
353	D-ABLAPL/2364/2026 ABLAPL/1016/2026	TANKADHAR MAJHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KOMNA PS /349 /2025 () //
354	D-ABLAPL/2365/2026 ABLAPL/1017/2026	SIBA PATRA @ SIBA SANKAR PATRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALUGAON P.S. /20 /2026 () //
355	D-ABLAPL/2371/2026 ABLAPL/1018/2026	MANU @ MANORANJAN SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	JAGATSINGPUR /53 /2026 () //
356	D-ABLAPL/2245/2026 ABLAPL/1019/2026	UDAYANATH JAYASINGH @ PAPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	FATEGARH /293 /2025 () //
357	D-ABLAPL/2252/2026 ABLAPL/1020/2026	HARISHCHANDRA BHATRIA @ BHATRIA HARISHCHANDRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /319 /2025 () //
358	D-ABLAPL/2307/2026 ABLAPL/1021/2026	SANIA BEHERA@ SANOJ BEHERA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	CHANDRABHAGA MARINE /50 /2025 () //
359	D-ABLAPL/2332/2026 ABLAPL/1022/2026	JYOTIRMAY SASMAL VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	MANCHESWAR P.S. /602 /2024 () //
360	D-ABLAPL/2334/2026 ABLAPL/1023/2026	MIHIR KUMAR PANDA VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHY VS	SAMBALPUR VIGILANCE /28 /2025 () //
361	D-ABLAPL/2350/2026 ABLAPL/1024/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	SAYANTAN PANDA VS	/ /0 () //
362	D-ABLAPL/2373/2026 ABLAPL/1025/2026	GANESH JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /24 /2026 () //
363	D-ABLAPL/2351/2026	SUBASISH MOHARANA	SATYA RANJAN MULIA	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1026/2026	VS STATE OF ODISHA	VS	S.D.J.M.,CUTTACK SADAR(Cuttack) 2(C)CC/0000244/2020
364	D-ABLAPL/2375/2026 ABLAPL/1027/2026	SANJAYA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /322 /2025 () //
365	D-ABLAPL/2358/2026 ABLAPL/1028/2026	KALIA @ KALU MALLICK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TANGI (KHURDA) /22 /2021 () //
366	D-ABLAPL/2393/2026 ABLAPL/1029/2026	DEEPAK KUMAR DAS @ DEEPAK DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JAGATSINGPUR /4 /2026 () //
367	D-ABLAPL/39941/2025 ABLAPL/1030/2026	KAILASH NAYAK VS STATE OF ODISHA	KIRTAN BADHEI VS	GAISILET /58 /2022 () //
368	D-ABLAPL/2399/2026 ABLAPL/1031/2026	RANJIT SAHANI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PHIRINGIA /179 /2024 () //
369	D-ABLAPL/909/2026 ABLAPL/1032/2026	DHIREN PATRA @ DHIRENDRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /649 /2025 () //
370	D-ABLAPL/2380/2026 ABLAPL/1033/2026	MUNA PARIDA VS STATE OF ODISHA	SATYABRATA DASH VS	KUJANGA /404 /2023 () //
371	D-ABLAPL/1230/2026 ABLAPL/1034/2026	ABAKAS SETHY @ SETHI @ PAI VS STATE OF ODISHA	DEBASNAN DAS VS	RAGHUNATHPUR /142 /2021 () //
372	D-ABLAPL/2381/2026 ABLAPL/1035/2026	TAPAN KUMAR BEHERA @ TAPAN BEHERA VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /454 /2025 () //
373	D-ABLAPL/1432/2026 ABLAPL/1036/2026	DUSMANTA NAIK VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	SAHID NAGAR P.S. /631 /2025 () //
374	D-ABLAPL/2404/2026 ABLAPL/1037/2026	DIPU @ DEEPAK DAS VS	SASMITA NANDA VS	ANGUL SADAR PS /794 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/2392/2026 ABLAPL/1038/2026	STATE OF ODISHA SANGRAM NAYAK @ ENDU @ PINTU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// TANGI /185 /2025 ()
376	D-ABLAPL/2408/2026 ABLAPL/1039/2026	TAPAN KUMAR BISWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	// BADAGODA P.S. /542 /2025 ()
377	D-ABLAPL/2416/2026 ABLAPL/1040/2026	STATE OF ODISHA GANESH RAITA VS	JYOTIRMAYA SAHOO VS	// RAMAGIRI /21 /2015 ()
378	D-ABLAPL/2427/2026 ABLAPL/1041/2026	STATE OF ODISHA BAISAKHI SAMAL VS	ALOK KUMAR MOHAPATRA VS	// AUL /76 /2022 ()
379	D-ABLAPL/2174/2026 ABLAPL/1042/2026	STATE OF ODISHA SUDHIR KUMAR PATEL VS	BISWARANJAN DALAI VS	// SUNDARGARH SADAR /434 /2025 ()
380	D-ABLAPL/1475/2026 ABLAPL/1043/2026	STATE OF ODISHA AJIT BEHURA @ BEURA VS	MRUTYUNJAY MOHANTY VS	// NIMAPADA /125 /2025 ()
381	D-ABLAPL/2153/2026 ABLAPL/1044/2026	STATE OF ODISHA KUNA PRADHAN VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /443 /2025 ()
382	D-ABLAPL/2440/2026 ABLAPL/1045/2026	STATE OF ODISHA DIPU @ DIPAK KUMAR PRADHAN VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /118 /2025 ()
383	D-ABLAPL/1525/2026 ABLAPL/1046/2026	STATE OF ODISHA RUBITA SAHOO VS	SEJAL NAYAK VS	// RAJKANIKA /511 /2025 ()
384	D-ABLAPL/2177/2026 ABLAPL/1047/2026	STATE OF ODISHA ANTARYAMI BALIYARSINGH VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /48 /2026 ()
385	D-ABLAPL/1704/2026 ABLAPL/1048/2026	STATE OF ODISHA PRAHALLAD MISTRI @ PULU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// MARINE PS AT JAMBO /17 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/2190/2026 ABLAPL/1049/2026	SADASIBA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /798 /2025 () //
387	D-ABLAPL/2444/2026 ABLAPL/1050/2026	SYED NASEEB ALI @ SAGAD NASIP ALLI VS STATE OF ODISHA	RAJKISHORE SWAIN VS	SONEPUR /203 /2025 () //
388	D-ABLAPL/2270/2026 ABLAPL/1051/2026	MINAKETAN SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /540 /2025 () //
389	D-ABLAPL/2455/2026 ABLAPL/1052/2026	PRAKASH CHANDRA MOHANTY VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	NIMAPADA /127 /2019 () //
390	D-ABLAPL/2274/2026 ABLAPL/1053/2026	GOPAL HOTA VS STATE OF ODISHA	ARPIT SARANGI VS	Bamapada (Industrial Area) /102 /2024 () //
391	D-ABLAPL/2458/2026 ABLAPL/1054/2026	PRAKASH CHANDRA MOHANTY VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	NIMAPADA /224 /2024 () //
392	D-ABLAPL/2276/2026 ABLAPL/1055/2026	RUCHI ACHARI @ RUCHITA DEEP VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /13 /2026 () //
393	D-ABLAPL/1926/2026 ABLAPL/1056/2026	BHUBANESWAR MESUA VS STATE OF ODISHA	MAHES DAS VS	BHEDEN /9 /2024 () //
394	D-ABLAPL/2459/2026 ABLAPL/1057/2026	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /322 /2025 () //
395	D-ABLAPL/2280/2026 ABLAPL/1058/2026	BHARAT PANDIT VS STATE OF ODISHA	RAJ KUMAR ROUT VS	KHANDAGIRI P.S. /76 /2025 () //
396	D-ABLAPL/2286/2026 ABLAPL/1059/2026	DHARMENDRA PRADHAN VS STATE OF ODISHA	GAJENDRANATH ROUT VS	KANAS /168 /2022 () //
397	D-ABLAPL/2366/2026	BHAGYALATA MAHAPATRA	SAPAN KUMAR LENKA	PURUSHOTTAMPUR /15 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1060/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/2421/2026 ABLAPL/1061/2026	ARUN KUMAR BHANJA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /385 /2025 () //
399	D-ABLAPL/2424/2026 ABLAPL/1062/2026	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /877 /2024 () //
400	D-ABLAPL/2435/2026 ABLAPL/1063/2026	DEEPTI RANAJN SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BALIAPAL /309 /2025 () //
401	D-ABLAPL/2438/2026 ABLAPL/1064/2026	AKSHYA KUMAR SWAIN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	S.P.(CID-CRL),CUTTACK /13 /2021 () //
402	D-ABLAPL/1378/2026 ABLAPL/1065/2026	RIYAZ MAHAMMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARASINGHPUR /6 /2026 () //
403	D-ABLAPL/1381/2026 ABLAPL/1066/2026	HASAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARASINGHPUR /6 /2026 () //
404	D-ABLAPL/1382/2026 ABLAPL/1067/2026	RAMJAN MOHAMMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARASINGHPUR /6 /2026 () //
405	D-ABLAPL/2273/2026 ABLAPL/1068/2026	SOUBHAGYA MUDULI @ BUNTI MUDULI VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BARANGA /39 /2026 () //
406	D-ABLAPL/1554/2026 ABLAPL/1069/2026	PRITIKANTA JENA VS STATE OF ODISHA	SUDHANSHU SEKHAR DASH VS	PATTAMUNDAI RURAL PS /489 /2025 () //
407	D-ABLAPL/1959/2026 ABLAPL/1070/2026	MAHESH KUMAR KYAL VS STATE OF ODISHA	TAPAN MISHRA VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack)
408	D-ABLAPL/2183/2026 ABLAPL/997/2026	BALIA @ SANURJA KANHAR VS	BIKASH KARNA VS	ICC/0000338/2025 BOUDH /323 /2020 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/2185/2026 ABLAPL/998/2026	STATE OF ODISHA RIPUNJAYA DASH VS	PRIYA RANJAN SINGH VS	// ATTABIRA /489 /2025 ()
410	D-ABLAPL/2398/2026 ABLAPL/999/2026	STATE OF ODISHA NIRANJAN GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// BUGUDA /187 /2025 () //